भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

प्रेस विज्ञप्ति
PRESS RELEASE

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SEBI hosts IOSCO's Asia-Pacific Regional Committee Regulatory Roundtable on Market Infrastructure Institutions

The **Securities and Exchange Board of India (SEBI), on November 16-17, 2026, hosted the IOSCO's Asia-Pacific Regional Committee (APRC) Regulatory Roundtable on Market Infrastructure Institutions (MIIs) in Mumbai**. The programme brought together securities market regulators, market infrastructure institutions and other stakeholders from across the Asia-Pacific region.

SEBI Symposium on Technology Solutions for the Securities Market

The programme commenced with a SEBI Symposium on Technology Solutions for the Securities Market that featured demonstrations of technology solutions and systems developed by SEBI in the areas of Supervisory Technology (SupTech) and Artificial Intelligence (AI) for applications relating to the securities market. The demonstrations provided participants with insights into how technology and data-driven approaches can support regulatory supervision, surveillance and market oversight. The Symposium also featured a demonstration by Nasdaq on the use of Artificial Intelligence in Market Surveillance.

Joint APRC-WFE Session

A joint APRC-World Federation of Exchanges (WFE) session provided an opportunity for Regulators and Exchanges to share perspectives on the evolving role of exchanges and market infrastructure institutions in modern capital markets, the regulatory considerations underpinning their functioning, and the importance of developing robust, efficient and resilient market infrastructure.

APRC Regulatory Roundtable

The programme concluded with a Regulatory Roundtable focused on two key areas of contemporary relevance to securities markets viz. **Accelerating Settlement: T+1** and **Tokenization**.

The session on T+1 settlement explored the experiences of regulators and markets in transitioning towards shorter settlement cycles, benefits of accelerated settlement and the challenges associated with such transitions.

The session on Tokenization examined the potential applications and benefits of distributed ledger technology and tokenization in securities markets. Discussions included potential efficiencies in issuance, trading and settlement, as well as the evolving regulatory, technological, legal and risk considerations related to these technological developments.

SEBI Chairman Mr. Tuhin Kanta Pandey, Vice-Chair of the APRC, acknowledged the support of IOSCO, APRC and WFE members in making the Roundtable a success.



Mumbai

November 19, 2026